

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

CONTEMPT PETITION NO.170/00095/2019

IN

OA NO.170/00758/2017

DATED THIS THE 11TH DAY OF FEBRUARY, 2020

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

Sri.Tamilmaran,
S/o Parashuraman,
Aged about 33 years,
Working as Plaster Assistant,
Employees State Insurance Corporation Hospital,
Peenya, Bengaluru-560 058.

...Petitioner

(By Advocate M/s. Subba Rao & Co.)

Vs.

1. Sri.Rajkumar, IAS,
Director General,
Employees State Insurance Corporation,
Panchadeep Bhavan,
Comrade Inderjeet Gupta (CIG) Marg,
New Delhi-110 002.

2. Dr.R.K.Kataria,
Medical Commissioner,
Employees State Insurance Corporation
Panchadeep Bhavan,
Comrade Inderjeet Gupta (CIG) Marg,
New Delhi-110 002.

...Respondents

(By Advocate Shri.M V Rao, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Order in OA No.758/2017 dated 09.10.2018 has been complied with. CP is dismissed. Notices discharged. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh//

Annexures referred to by the Applicant in CP No.170/0095/2019

- Annexure C1: Copy of the appointment order dated 19.05.2011
- Annexure C2: Copy of the Order dated 30.08.2016
- Annexure C3: Copy of the Application dated 23.04.2015
- Annexure C4: Copy of the list of inter-region transfer prepared during the year 2017
- Annexure C5: Copy of the information submitted under RTI Act
- Annexure C6: Copy of the Order dated 09.10.2018 passed in OA No.758/2017
- Annexure C7: Copy of the representation dated 26.11.2018
- Annexure C8: Copy of the representation dated 08.05.2019

Annexures referred to by the applicant in Memo

- Annexure: Copy of the RTI reply dated 05.12.2019 along with order dated 13.11.2019